

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON – KEY ISSUES RELATING TO ANTI-CORRUPTION LAWS
(through online and other modes of telecommunication)

DATE: 21st August, 2021

PROGRAMME

| SESSION | TIME | TOPICS |
|---|----------------------|--|
| I | 10.30 am to 10.40 am | Inaugural address and introduction about the workshop By: Director, MPSJA |
| II | 10.45 am to 12.15 pm | Key issues relating to Prevention of Corruption Act, 1988 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA |
| TEA BREAK (12.15 pm to 12.30 pm) | | |
| III | 12.30 pm to 2.00 pm | Proof and appreciation of evidence in cases under the Prevention of Corruption Act, 1988 – Defence perspective and comparative study of Amendment Act, 2018 By: Shri Deepesh Joshi, Advocate, Bhopal |

Note: The Time Table is subject to change as per exigencies.

DIRECTOR